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No. K. 11019/37/2026-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110011.
Dated: 13th November, 2026.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Bibhu Prasad Routray, Judge of the Orissa High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 16.11.2026 consequent upon retirement of Shri Justice Harish Tandon, Chief Justice, Orissa High Court on 15.11.2026.

Jagannath 13/11/26
(Jagannath Srinivasan)
Joint Secretary to the Government of India
Tele : 011-23383037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 11019/37/2026-US.I/II Dated: 13.11.2026.

Copy to:

1. Shri Justice Bibhu Prasad Routray, Judge of Orissa High Court, through Registrar General, Orissa High Court, Cuttack.
2. The Secretary to the Governor, Odisha, Bhubaneswar.
3. The Secretary to the Chief Minister, Odisha, Bhubaneswar.
4. The Secretary to the Chief Justice, Orissa High Court, Cuttack.
5. The Chief Secretary, Government of Odisha, Bhubaneswar.
6. The Registrar General, Orissa High Court, Cuttack.
7. The Accountant General, Odisha, Bhubaneswar.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to the Principal Secretary to the Prime Minister, PM's Office, New Delhi.
10. Registrar (Conf.), O/o the Chief Justice of India, Room Nos. GF 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi.
11. PS to the MoS (I/C) L&J / PPS to the Secretary (Justice).
12. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).

13-11-26

(Ahant Kumar)
Under Secretary to the Government of India
Tele : 011-23383087